

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.84/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.82/2015
NAME OF THE COMPANY	Achala Gold Agritech Investments Ltd
NAME OF THE PETITIONER(S)	V B Hari Prasada Raju & (05) Others
NAME OF THE RESPONDENT(S)	Achala Gold Agritech Investments Ltd & (02) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.Venkata Rami Reddy Counsel for Petitioner	Petitioner	9542239039 vram@vangaassociates.com	V.V.R.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram RA-R15	PCS	9849056652	S.C.

Heard Shri V.Rami Reddy, Learned Counsel for the Petitioner and Shri S. Chidambaram, Learned PCS for the Respondent.

At the request of both the counsels, post the case on 05.12.2017.


Member (T)

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Member (J)